

**GOVERNMENT OF INDIA  
ROAD TRANSPORT AND HIGHWAYS  
LOK SABHA**

UNSTARRED QUESTION NO:5073  
ANSWERED ON:27.04.2010  
COMMITTEE ON NATIONAL TRANSPORT POLICY  
Naik Dr. Sanjeev Ganesh;Sule Supriya

**Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:**

- (a) whether the Government has set up a national transport development policy committee;
- (b) if so, the details thereof including the terms of reference of the said committee alongwith its composition;
- (c) whether the committee would /assist the transport requirements for the next two decades in the context of the economic, demographic and technological trends; and
- (d) if so, the details alongwith the time by which the committee is likely to submit its report?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI MAHADEO SINGH KHANDELA)

(a)&(b) The Government has set up a National Transport Development Policy Committee on 11th February, 2010 under the chairmanship of Dr. Rakesh Mohan and comprising Chairman, Railway Board, Secretary, Ministry of Urban Development, Secretary, Ministry of Road Transport & Highways, Secretary, Ministry of Civil Aviation, Secretary, Ministry of Shipping, Secretary, Department of Financial Services, Secretary, Ministry of Coal, Secretary, Ministry of Power, Secretary, Ministry of Petroleum and Natural Gas, Adviser to Dy. Chairman, Planning Commission, Chairman, Rail India Technical and Economic Services (RITES), Shri K.L. Thapar, Chairman, Asian Institute of Transport Development, Shri M. Ravindra, former Chairman, Railway Board, Shri S. Sundar, former Secretary, Transport and Shipping, Shri D.P. Gupta, former, Director General (Roads), Professor Dinesh Mohan, Indian Institute of Technology, Delhi, Shri Bharat Sheth, Managing Director, Great Eastern Shipping, Dr. Rajiv B. Lall, Managing Director, Infrastructure Development Finance Company (IDFC), Shri Mohan Das Pai , Infosys, Shri Cyrus Guzder, Chairman, AFL Group as members and Sr. Consultant (Transport), Planning Commission as Member Secretary. The terms of reference of the Committee are at annexure.

(c) As per the terms of reference, the Committee is expected to assess the future investment requirement of the transport sector and to suggest measures for greater commercial orientation of transport services.

(d) The tenure of the Committee is 18 months.